

48. 10.12.2019

Heard learned counsel for the parties.

Parties are directed to give suggestions or objections to the learned Amicus Curie, who will put it before the Committee and will request the Committee to consider the same and pass appropriate orders.

We hope that the meeting will be conducted regularly at least once in a month and will put the progress report on record.

The matter to come up on 06.01.2020.

SKJ

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge